

TAMIL NADU GOVERNMENT GAZETTE EXTRAORDINARY NO.280

**FINANCE DEPARTMENT
(Salaries)**

NOTIFICATION REGARDING THE PROCUREMENT OF THE TELECOM SOLUTIONS SERVICES OF BHARAT SANCHAR NIGAM LIMITED BY ANNA CENTENARY LIBRARY, KOTTURPURAM, CHENNAI UNDER TAMIL NADU TRANSPARENCY IN TENDERS ACT.

(G.O.Ms.No.363, Finance (Salaries), 15th September 2010, Aavani 30, Thiruvalluvar Aandu – 2041.)

No.II(2)/FIN/574(a)/2010.

Under clause (f) section 16 of the Tamil Nadu Transparency in Tenders Act,1998 (Tamil Nadu Act 43 of 1998), the Governor of Tamil Nadu hereby notifies the procurement of the services of Bharat Sanchar Nigam Limited (BSNL) for telecom solutions such as provisions of Landline, ISDN, PRI and 100 Mbps Internet leaed line at Anna Centenary Library, Kotturpuram, Chennai by the Director of Public Libraries.

K. SHANMUGAM,
Principal Secretary to Government.